

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-509(PB)/2017

IN THE MATTER OF:

American Express Banking Corporation APPLICANT / PETITIONER
Vs
Jambu Kints Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 11.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Applicant/petitioner: Mr. Roopansh Purohit, Advocate

For the Respondent:

ORDER

One last opportunity is granted to file rejoinder within three days with a copy in advance to the Counsel opposite.

List for arguments on 16th January, 2018.


(M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

11.01.2018
Veena